

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Subject: Assignment of Arbitration Matters U/S 11 (6) to the different Hon'ble Single Benches, pending disposal before the Jammu Wing of High Court.

OR D E R

No: 28 /RJ/HCWJ/2026

Dated 30.01.2026

In order to expedite the disposal of Arbitration Matters U/S 11 (6) of the Arbitration and Conciliation Act, 1996, pending disposal before the Jammu Wing of High Court, Hon'ble The Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign the aforesaid matters to the different Hon'ble Single Benches as per details tabulated herein below:

S.No.	Hon'ble the Chief Justice/ Hon'ble Judge	Cases assigned
1.	Hon'ble the Chief Justice	As per Annexure-“A” Appended herewith.
2.	Hon'ble Mr. Justice Sanjeev Kumar	As per Annexure-“B” Appended herewith.
3.	Hon'ble Mr. Justice Rajnesh Oswal	As per Annexure-“C” Appended herewith.
4.	Hon'ble Mr. Justice Sanjay Dhar	As per Annexure-“D” Appended herewith.

By Order.

SM 30/01/26
(Swati Gupta)
Registrar Judicial
High Court of J&K and Ladakh
Jammu

254
No: 261 /RJ/HCWJ/2026

Dated 30.01.2026

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble the Chief Justice High Court of J&K and Ladakh, for kind information.
4. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for kind information of their Lordships.
5. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
6. In-charge Library, High Court of J&K and Ladakh at Jammu for information and keeping the record of the same.
7. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer /Digitization/ Arbitration Section, for information and necessary action.
8. Order file.

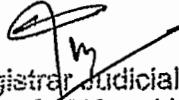
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Annexure - "A"

Arbitration Matters Assigned to Hon'ble The Chief Justice

S. No.	TYPE	NO	YEAR	PETITONER	RESPONDENT	DATE NEXT
1	Arb P	30	2025	SANJEEV VAID AND OTHERS	M/S CRYSTAL ICE FACTORY TH RAJINDER VAID AND OTHERS	06-02-2026
2	Arb P	67	2025	NARESH SHARMA AND ANOTHER	ADARSH BUILD ESTATE LTD TH DIRECTOR HIMANT KUMAR JAIN AND OTHERS	06-02-2026
3	Arb P	81	2025	M/S AKHTAR HUSSAIN LONE TH AKHTAR HUSSAIN LONE	CHENAB VALLEY POWER PROJECTS P LTD TH SENIOR MANAGER	13-02-2026
4	Arb P	83	2025	M/S COMTECH INSTITUTE OF TECHNOLOGY TH IMTIAZ AHMAD SHEIKH	UNION OF INDIA TH SECRETARY MINISTRY OF HOUSING AND URBAN AND OTHRES	20-02-2026
5	Arb P	2	2026	M/S K K ENTERPRISES TH PHOOL CHAND	UNION OF INDIA TH MINISTRY OF DEFENCE, NEW DELHI AND OTHERS	30-01-2026


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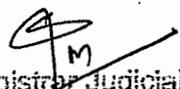
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Annexure - "B"

Arbitration Matters Assigned to Hon'ble Mr. Justice Sanjeev Kumar

S. No.	TYPE	NO	YEAR	PETITONER	RESPONDENT	DATE NEXT
1	AA	16	2009	BALWANT SINGH	KULBIR SINGH	20-02-2026
2		AA_31_2014 C/W AA_41_2015		M/S WINNER CONSTRUCTION PVT.LTD.	M/S TEXAS RESOURCES PVT.LTD.	27-02-2026
3	AA	5	2018	HARSH PAL SINGH AND ORS.	UNION OF INDIA TH CHIEF ENGINEER NORTHERN RAILWAYS AND ORS.	06-02-2026
4	Arb P	9	2021	M/S BRITE ENTERPRISES TH ROHIT MAHAJAN	BRITE NEON SIGNS PVT TH MANAGING DIRECTOR AND ANOTHER	06-02-2026
5	Arb P	21	2021	M/S S D BHAT TH SHAMUSDIN BHAT	HINDUSTAN CONSTRUCTION COMPANY LTD TH ITS CHAIRMAN AND ANOTHER	06-02-2026
6	Arb P	11	2022	M/S A K ENGINEERS AND CONTRACTORS PVT LTD TH ANIL SHARMA	UNION TERRITORY OF JAMMU AND KASHMIR TH COMMISSIONER SECRETARY PWD AND OTHERS	06-02-2026
7	Arb P	77	2023	ANIL GUPTA	U T OF J AND K TH PRINCIPAL SECRETARY MINING DEPTT AND OTHERS	30-01-2026
8	Arb P	38	2024	MOHAN SINGH JAMWAL	REGISTRAR COOPERATIVE SOCIETY U T OF J AND K JAMMU AND ANOTHER	30-01-2026
9	Arb P	1	2024	MAGREY ASSOCIATES PVT LTD TH AIJAZ MAGREY	CASE NEW HOLLAND INDUSTRIAL CAPITAL INDIA PVT LTD NBFC NEW DELHI	13-02-2026
10	Arb P	6	2025	SHEKHAR ENTERPRISES ENGINEER AND BUILDER CONTRACTOR TH CHANDER SHEKHAR SHARMA	UNIVERSITY OF JAMMU TH VICE CHANCELLOR AND ORS	13-02-2026
11	Arb P	74	2025	ABDUL GANI WANI	UNION OF INDIA, TH CHAIRMAN AND MANAGING DIRECTOR, BHARAT SANCHAR NIGAM LTD AND ANOTHER	06-03-2026

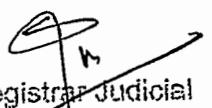

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Annexure - "C"

Arbitration Matters Assigned to Hon'ble Mr. Justice Rajnesh Oswal

S. NO.	TYPE	NO	YEAR	PETITONER	RESPONDENT	DATE NEXT
1	AP	12	2019	RAKESH KUMAR	GULSHAN KUMAR AND ORS.	13-02-2026
2		AA_15_2020 C/W Arb P_38_2020		KANTA DEVI	UNION OF INDIA TH SECRETARY MINISTRY OF PETROLEUM AND ANOTHER.	13-02-2026
3	Arb P	10	2023	M/S SHARMA CONSTRUCTION COMPANY ENGINEERS AND CONTRACTORS TH MANGU RAM SHARMA	UNION OF INDIA TH MINISTRY OF DEFENCE GOI NEW DELHI AND OTHERS	06-02-2026
4	Arb P	73	2023	AJIT KUMARI BHAGAT	GTL INFRASTRUCTURE LIMITED GANGYAL JAMMU	06-02-2026
5	Arb P	78	2023	BIKRAM SINGH SLATHIA	MUNICIPAL COUNCIL UDHAMPUR AND OTHERS	06-02-2026
6		Arb P_34_2024 C/W Arb P_31_2024		ABDUL MAJID	CHAIRMAN AND MANAGING DIRECTOR GAMMON ENGINEER AND CONSTRUCTION PVT LMT AND ANR	06-02-2026
7	Arb P	54	2024	UNION OF INDIA TH EXECUTIVE CENTRAL PUBLIC WORKS DEPARTMENT JAMMU	M/S PNSC INFRASTRUCTURE PVT. LTD.	20-02-2026
8	Arb P	5	2025	SHEKHAR ENTERPRISES ENGINEER AND BUILDER CONTRACTOR TH CHANDER SHEKHAR SHARMA	UNIVERSITY OF JAMMU TH VICE CHANCELLORCELLOR AND ORS	30-01-2026
9	Arb P	37	2025	FAROOQ AHMED	UT OF J AND K TH EXECUTIVE ENGINEER PWD R AND B DIVISION RAMBAN AND ANOTHER	30-01-2026
10	Arb P	98	2025	M/S K K ENTERPRISES TH PHOOL CHAND	UNION OF INDIA TH SECRETARY TO GOVT. MINISTRY OF DEFENCE NEW DELHI AND OTHERS	27-02-2026
11	Arb P	82	2025	T A INFRA PROJECTS LTD TH RAVINDER KUMAR SHARMA	COMMISSIONER SECRETARY, JAL SHAKTI DEPARTMENT AND OTHERS	06-03-2026


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Annexure - "D"

Arbitration Matters Assigned to Hon'ble Mr. Justice Sanjay Dhar

S. NO.	TYPE	NO	YEAR	PETITONER	RESPONDENT	DATE NEXT
1	Arb P	41	2024	M/S ZAPP HOTELS AND RESORTS PVT LTD NEW DELHI TH ASHIQ HUSSAIN BHAT	M/S DEVI ASHIRWAD RESORTS PVT LTD TH VARUN GUPTA GANDHI NAGAR JAMMU	06-02-2026
2	Arb P	73	2024	M/S MOHAN LAL GUPTA SONS TH. RAHUL GUPTA	UNION OF INDIA TH. EMGINEER IN CHIEF MILITARY ENGINEERING SERVICES NEW DELHI AND OTHERS	06-02-2026
3	Arb P	88	2024	SUMIT KOTWAL	RAMCHANDRA BHIMMAJI AND CO. JAMMU AND OTHERS	06-02-2026
4	Arb P	45	2025	Union of India	M/S Bhagwati Associates	30-01-2026
5	Arb P	54	2025	D S CONSTRUCTIONS TH DILJEET SINGH	UNION OF INDIA TH MINISTRY OF DEFENCE AND ORS	30-01-2026
6	Arb P	25	2025	M/S ORISON AVIATION PVT LTD TH KARAN KODHI	FALCON INSTITUTE OD AIRCRAFT MAINTENANCE ENGINEERS TH RAGHVENDRA KUMAR YADAV	06-02-2026
7	Arb P	17	2025	ROXY SHARMA	UT OF J AND K TH COMMISSIONER SECRETARY, PUBLIC WORKS (R AND B) DEPARTMENT, JAMMU AND OTHERS	13-02-2026
8	Arb P	31	2025	J AND SONS CONSTRUCTION PVT LTD TH SYED SHAH WASIF	JAMMU AND KASHMIR ECONOMIC RECONSTRUCTION AGENCY TH ITS CHIEF EXECUTIVE AND OTHERS	20-02-2026
9	Arb P	99	2025	M/S K K ENTERPRISES TH. PHOOL CHAND	UNION OF INDIA TH SECRETARY TO GOVT. MINISTRY OF DEFENCE NEW DELHI AND OTHERS	27-02-2026
10	Arb P	90	2025	M/S SHARAT PURI CONTRACTOR TH KARAN PURI	UT OF J AND K TH COMMISSIONER SECRETARY, PUBLIC WORKS (R AND B) DEPARTMENT, JAMMU AND OTHERS	06-03-2026
11	Arb P	1	2026	JHELUM INFRA PROJECTS PVT LTD TH ITS MANAGING DIRECTOR RAJ KUMAR GUPTA	T A INFRA PROJECTS LTD TH MANAGING DIRECTOR	30-01-2026


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